# GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA

### **UNSTARRED QUESTION NO. 361**

ANSWERED ON 22.07.2025

#### SUBSIDY TO e-VEHICLE MANUFACTURERS UNDER FAME SCHEME

#### †361. SHRI DEVESH SHAKYA:

#### Will the Minister of HEAVY INDUSTRIES be pleased to state:

- (a) the details of the subsidy provided to the e-vehicles manufacturers under the phase-I and phase-II of Faster Adoption and Manufacturing of Electric and Hybrid Vehicles (FAME) scheme, year-wise and category-wise;
- (b) the names of companies provided subsidy for manufacturing of e-vehicles including the details of the subsidy amount provided;
- (c) the number of existing e-charging stations in Etawah, Kasganj and Etah districts of Uttar Pradesh;
- (d) whether the Government has any plans to increase the number of e-charging stations in these districts under the FAME scheme;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the total number of e-vehicles purchased since the year 2023 till now and State-wise and year-wise, and the number of e-vehicles registered in Etawah, Kasganj and Etah districts along with the details thereof?

# ANSWER THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI BHUPATHIRAJU SRINIVASA VARMA)

(a) & (b): Under the FAME Scheme, subsidy is not provided to the Original Equipment Manufacturers (OEMs). Subsidies are provided to buyers (consumers /end users) of electric vehicles in the form of an upfront reduction in the purchase price of EVs under the scheme. This incentive or concession is then reimbursed to the OEMs by MHI.

The details of year-wise subsidy provided under the phase-I of FAME scheme is as under:

Financial Year	Fund Utilization (Rs. in crore)
2015-16	75
2016-17	144
2017-18	165
2018-19	145
Total	529

The year-wise and category-wise details of the subsidy provided under Phase-II of 'FAME' scheme is as under:

Segment	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	Total
e2w	17.41	53.79	346.66	1,088.10	2,869.63	536.22	4,911.81
e3w	12.59	29.71	107.74	128.37	567.21	264.25	1,109.86
e4w	13.04	15.15	15.73	51.02	304.17	137.41	536.52
Total	43.04	98.65	470.12	1,267.49	3,741.01	937.87	6,558.19

(c) The details of charging stations installed in the 3 districts namely are as under: -

District	Total
Etah	17
Etawah	20
Kasganj	9
Total	46

(d) & (e): The establishment of charging infrastructure is an unlicensed business. However, in the FAME-II scheme, an allocation of Rs.912.50 crore was made towards charging infrastructure. This is applicable all across India, including these districts.

**(f):** The details of EVs sold in districts Etah, Etawah and Kasganj under the FAME-II scheme during FY 2023-24 and 2024-25 are as under:

No. of EVs sold under FAME-II Scheme

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District	FY 23-24	FY 24-25	Total
Etah	135	44	179
Etawah	192	68	260
Kasganj	99	15	114
Total	426	127	553

### State-wise No. of EVs sold under FAME-II Scheme during 01/4/2023 till 31/3/2025

(Nos.)

States	FY 23-24	FY 24-25
Andaman and Nicobar Islands	20	3
Andhra Pradesh	28,776	5,318
Arunachal Pradesh	11	3
Assam	7,446	2,006
Bihar	14,890	2,533
Chandigarh	1,821	226
Chhattisgarh	24,719	2,871
Delhi	45,782	5,944
Goa	8,949	896
Gujarat	75,475	4,493
Haryana	6,732	1,693
Himachal Pradesh	390	106
Jammu Kashmir	5,118	881
Jharkhand	6,774	1,327
Karnataka	1,43,758	14,027
Kerala	63,388	5,499
Lakshadweep	12	1

States	FY 23-24	FY 24-25
Madhya Pradesh	37,872	5,410
Maharashtra	1,81,013	15,337
Manipur	113	12
Meghalaya	122	356
Mizoram	242	35
Nagaland	5	-
Odisha	32,773	5,304
Puducherry	2,451	405
Punjab	8,018	1,198
Rajasthan	49,164	5,287
Sikkim	4	-
Tamil Nadu	62,204	11,238
Telangana	45,412	5,172
The Dadra and Nagar Haveli and Daman and Diu	125	34
Tripura	4,222	1,221
Uttar Pradesh	56,836	11,631
Uttarakhand	4,957	1,096
West Bengal	14,406	1,764
Total	9,34,000	1,13,327

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